



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Apr/202627/1

DATED: 17/04/2026

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026 of Norms Committee - VII for the year 2026-27 was held on 17/04/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00005147AM25
RA File Number	082404000371 AM20
Licence No and Date	0810147234/13/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Composition/COA of the export item and name of diluent if any to use. 2. Complete calculation of requirement of raw materials both imported and indigenous indicating net content and wastage separately, giving yield of reaction. 3. Whether there is mixing of chemicals or chemical reaction takes place. If chemical reaction is there, then to provide chemistry with molecular weight of reactant and products and yield of reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	2 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	018705000726AM21
RA File Number	082404000035 AM21
Licence No and Date	0810147809/21/05/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. No wastage details. 2. All details as per appendix 4E. 3. Details of indigenous input. 4. Manufacturing process in detail. 5. Net content of each input in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	3 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	BLS POLYMERS LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026

and Date			
HQ File Number	018705000816AM21		
RA File Number	052304000093 AM21		
Licence No and Date	0510415038/28/08/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
HDPE COMPOUND FOR 3 LPE POLYETHYLENE BLACK TOP COAT GRADE BLS PPC 5555 QTY: 250000 KG	1 KG	HDPE	0.734 KG
		LLDPE/LDPE	0.204 KG
		CARBON BLACK	0.026 KG
		ANTIOXIDANT	0.006 KG
		UV STABILIZER	0.005 KG
		EVA	0.051 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	4 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003537AM26
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:	
1. Please indicate the net content of each input used in the export product, duly supported by copies of the relevant Shipping Bills	

reflecting the same details.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	5 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003604AM26
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Please indicate the net content of each input used in the export product, duly supported by copies of the relevant Shipping Bills reflecting the same details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	6 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00002185AM26
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Please indicate the net content of each input used in the export product, duly supported by copies of the relevant Shipping Bills reflecting the same details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	7 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026

HQ File Number	HQRNORM REVIW00003533AM26
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Please indicate the net content of each input used in the export product, duly supported by copies of the relevant Shipping Bills reflecting the same details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	8 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00001766AM26
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Please indicate the net content of each input used in the export product, duly supported by copies of the relevant Shipping Bills reflecting the same details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	9 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00001532AM26
RA File Number	34AX04000354 AM22
Licence No and Date	3411001928/08/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Please clarify whether the imported item "UV Stabiliser" is in the form of Masterbatch. 2. Please submit the catalogue/specification of the imported UV Stabiliser from the foreign supplier. 3. Please provide copies of the relevant Bills of Entry for the imported UV Stabiliser.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	10 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00005977AM25
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. A copy of amended license issued by RA. 2. Size with specification of Import item/s and export item. 3. Calculation of requirement of raw materials both imported and indigenous for the manufacturing export item. 4. Manufacturing process in details indicating indigenous item/s used in making the export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	11 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	INTERNATIONAL CONVEYORS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00002797AM26		
RA File Number	03AX04000895 AM23		
Licence No and Date	0311015098/30/05/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 1.3 MM THK) 15.724 KG/SQ.METER (+/-1 %)	7500 SQM	POLYESTER FILAMENT YARN (1000 D)	35250 KG

(EXCLUDING WEIGHT OF FASTENERS WITH PIN)		NYLON YARN (1260 D)	6225 KG
		PVC RESIN	28110 KG
		PHOSPHATE PLASTICIZER	22470 KG
		FASTENERS WITH PINS	NET TO NET
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (1MM X 1 MM THK) 10.370 KG/SQ.METER(+/-1 %)	10000 SQM	POLYESTER FILAMENT YARN (1000 D)	23600 KG
		PVC RESIN	26800 KG
		PHOSPHATE PLASTICIZER	21520 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	12 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003467AM25
RA File Number	03AX04003368 AM23
Licence No and Date	0311018449/09/10/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK) 15.534 KG/SQ.METER (+/-1 %) (EXCLUDING WEIGHT OF FASTENERS WITH PIN)	25000 SQM	POLYESTER FILAMENT YARN (1000 D)	117495 KG

		NYLON YARN (1260 D)	20737.5 KG
		PVC RESIN	91087.5 KG
		PHOSPHATE PLASTICIZER	72948.75 KG
		FASTENERS WITH PINS	NET TO NET

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	13 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00004155AM26
RA File Number	03AX04004594 AM23
Licence No and Date	0311020431/03/01/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
Polyethylene Compound Grade BSC 0477 QTY: 200 MT	1 MT	HDPE Granules	0.425 MT
		LLDPE Granules	0.425 MT
		Ethyl Vinyl Acetate	0.125 MT
		Carbon Black	0.025 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	14 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003063AM26
RA File Number	05AX04003361 AM23
Licence No and	0511017607/03/03/2023

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
INSULATED PIPE SEALS CONTAINING: Hi Temp Adhesive Tape 30x1mm (nom) QTY: 35643 MTR	1 MTR	Hi Temp Adhesive Tape 30x1mm (nom)	1.010 MTR
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	15 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	BLS POLYMERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00003234AM26		
RA File Number	05AX04003338 AM23		
Licence No and Date	0511017683/09/03/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
HDPE COMPOUND(HDPE COMPOUND BLACK GRADE BLS 8888 OFC BLS 5555) QTY: 700000 KG	1 KG	HDPE(HDPE)	0.752 KG
		LLDPE/LLDPE(LLDPE/LLDPE)	0.221 KG
		CARBON BLACK(CARBON BLACK)	0.024 KG
		ANTIOXIDANT(ANTIOXIDANT)	0.027 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	16 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	INTERNATIONAL CONVEYORS LIMITED		

Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00002723AM26		
RA File Number	03AX04000647 AM25		
Licence No and Date	0311033914/16/05/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item	Quantity	Import Item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 5000 (2 MM X 2 MM THK) 13.487 KG/SQ METER (+/- 1 %) EXCLUDING WEIGHT OF FASTENER	3250 SQM	POLYESTER FILAMENT YARN (1000 D)	10595 KG
		PVC RESIN	11345.75 KG
		PHOSPHATE PLASTICIZER	8970 KG
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 6000 (2 MM X 2 MM THK) 14.240 KG/SQ METER (+/- 1 %) EXCLUDING WEIGHT OF FASTENER	3250 SQM	POLYESTER FILAMENT YARN (1000 D)	11147.5 KG
		NYLON YARN (1260 D)	2632.5 KG
		PVC RESIN	11579.75 KG
		PHOSPHATE PLASTICIZER	9161.75 KG
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 1.3 MM THK) 15.724 KG/SQ METER (+/- 1 %) EXCLUDING WEIGHT OF FASTENER	4450 SQM	POLYESTER FILAMENT YARN (1000 D)	20915 KG
		NYLON YARN (1260 D)	3693.5 KG
		PVC RESIN	16678.6 KG
		PHOSPHATE PLASTICIZER	13332.2 KG

		FASTENERS WITH PINS	NET TO NET
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	17 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00003333AM26		
RA File Number	09AX04000377 AM25		
Licence No and Date	0911007714/08/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
FLEXIBLE FILM(FLEXIBLE FILM FOR WINE/LIQUID CHEMICAL PACKING) QTY: 36900 KG	1 KG	METALLISED PET FILM	0.255 KG
		LLDPE GRANULES	0.565 KG
		NYLON FILM	0.255 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	18 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00003332AM26		
RA File Number	09AX04000374 AM25		
Licence No and Date	0911007713/08/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity

FLEXIBLE FILM(FLEXIBLE FILM FOR TOMATO PASTE PACKING) QTY: 32000 KG	1 KG	METALLISED PET FILM	0.420 KG
		LLDPE GRANULES	0.220 KG
		ALUMINIUM FOIL	0.420 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	19 / NC/7/MEET/Apr/202627/1			
Case Status	Case Approved			
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026			
HQ File Number	HQRNORM REVIW00003349AM26			
RA File Number	03AX04002523 AM25			
Licence No and Date	0311036680/27/08/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
SILICONE HOSE((NET CONTENT: VMQ / SILICONE RUBBER - 0.7850 KGS AND META ARAMID FABRIC - 0.1970 SQM)) QTY: 230000.0 KG	1 KG	1	VMQ / SILICONE RUBBER	0.824 KG
		2	META ARAMID FABRIC (Relevant Thickness)	0.20685 SQM
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	20 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002753AM25
RA File Number	02AX04000344 AM25
Licence No and Date	0211007176/29/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
RUBBER COMPOUNDED SHEET(UNVULCANISED) RUBBER COMPOUND(ANY GRADE) (Containing Synthetic Rubber PBR Grade CB24)(RUBBER COMPOUNDED SHEET(UNVULCANISED) RUBBER COMPOUND(ANY GRADE) (Containing Synthetic Rubber PBR Grade CB24)) QTY: 71 MT	1 KG	1	Natural Rubber	0.2808 KG
		2	Synthetic Rubber PBR (Grade CB24)	0.2808 KG
		3	Carbon Black	0.3370 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM REVIW00003336AM26		
RA File Number	09AX04000727 AM25		
Licence No and Date	0911008384/13/11/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
FLEXIBLE PACKING FILM FOR VACUUM PACKING(FLEXIBLE PACKING FILM FOR VACUUM PACKING) QTY: 43000 KG	1 KG	15 Micron Nylon Film(15 Micron Nylon Film)	0.191 KG
		Metallised Pet Film(Metallised Pet Film)	0.143 KG
		LLDPE Granules(LLDPE Granules)	0.750 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	22 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	VIJAYNEHA POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003335AM26
RA File Number	09AX04000728 AM25
Licence No and Date	0911008380/13/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
FLEXIBLE PACKING FILM(FLEXIBLE PACKING FILM) QTY: 6000 KG	1 KG	15 MICRON NYLON FILM(15 MICRON NYLON FILM)	0.191 KG
		ALUMINIUM FOIL(ALUMINIUM FOIL)	0.239 KG
		LLDPE GRANULES(LLDPE GRANULES)	0.650 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	23 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	MAHESHWAR FLOORING INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00003905AM26
RA File Number	05AX04002070 AM25
Licence No and Date	0511029133/22/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC GRANULES (PVC GRANULES) QTY: 560000 KG	1 KG	PVC RESIN (SUSPENSION/PASTE GRADE)	0.876 KG
		DI OCTYL PHTHALATE (PVC PLASTICIZER) (PHTHALIC)	0.129 KG

		TITANIUM DIOXIDE(PIGMENT)	0.026 KG
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PASUPATI ACRYLON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00004118AM26
RA File Number	05AX04000175 AM26
Licence No and Date	0511032562/14/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
METALLISED CAST POLYPROPYLENE FILM(METALLISED CPP FILM) QTY: 500000 KG	1 KG	PROPYLENE COPOLYMERS	0.773 KG
		POLYPROPYLENE	0.258 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	TIME TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00000802AM26
RA File Number	03AX04000542 AM26
Licence No and Date	0311043815/14/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	SNo.	Import Item	Quantity
EMPTY 5 LTR COMPOSITE CYLINDERS, OTHER ARTICLES	3000 NOS	1	EPOXY ACCELERATOR	9.36 KG

OF PLASTICS(NET CONTENT ACCELERATOR 9 KGS, EPOXY RESIN 315 KGS, EPOXY HARDENER 285 KGS, GLASS FIBER 1992 KGS, HDPE GRANULES 1530 KGS, LLDPE GRANULES 2610 KGS, METAL INSERT 3000 NOS, SAFETY VALVE 3000 NOS)				
		2	EPOXY RESIN	327.6 KG
		3	EPOXY HARDENER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		4	GLASS FIBER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		5	HDPE GRANULES	1606.5 KG
		6	LLDPE GRANULES	2740.5 KG
		7	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450,SIZE 65 MM DIA X 55 MM LONG)	3000 NOS
		8	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	3000 NOS
EMPTY 12.5 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(NET CONTENT ACCELERATOR 14.80 KGS, EPOXY RESIN 758.50 KGS, EPOXY HARDENER 684.50 KGS, GLASS FIBER 4995 KGS, HDPE GRANULES 2738 KGS, LLDPE GRANULES 6290 KGS, METAL INSERT 3700 NOS, SAFETY VALVE 3700 NOS)	3700 NOS	9	EPOXY ACCELERATOR	15.39 KG
		10	EPOXY RESIN	788.84 KG
		11	EPOXY HARDENER	NET TO NET BASIS WITH

				ACCOUNTABILITY IN EXPORT
		12	GLASS FIBER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		13	HDPE GRANULES	2874.9 KG
		14	LLDPE GRANULES	6604.5 KG
		15	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450,SIZE 65 MM DIA X 55 MM LONG)	3700 NOS
		16	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	3700 NOS
EMPTY 14 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(NET CONTENT ACCELERATOR 32.50 KGS, EPOXY RESIN 1761.50 KGS, EPOXY HARDENER 1592.50 KGS, GLASS FIBER 11303.50 KGS, HDPE GRANULES 5785 KGS, LLDPE GRANULES 11082.50 KGS, METAL INSERT 6500 NOS, SAFETY VALVE 6500 NOS)	6500 NOS	17	EPOXY ACCELERATOR	33.8 KG
		18	EPOXY RESIN	1831.96 KG
		19	EPOXY HARDENER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		20	GLASS FIBER	NET TO NET BASIS WITH

				ACCOUNTABILITY IN EXPORT
		21	HDPE GRANULES	6074.25 KG
		22	LLDPE GRANULES	11636.63 KG
		23	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450, SIZE 65 MM DIA X 55 MM LONG)	6500 NOS
		24	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	6500 NOS
EMPTY 18 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(NET CONTENT ACCELERATOR 17.50 KGS, EPOXY RESIN 980 KGS, EPOXY HARDENER 885.50 KGS, GLASS FIBER 6300 KGS, HDPE GRANULES 3290 KGS, LLDPE GRANULES 6160 KGS, METAL INSERT 3500 NOS, SAFETY VALVE 3500 NOS)	3500 NOS	25	EPOXY ACCELERATOR	18.2 KG
		26	EPOXY RESIN	1019.2 KG
		27	EPOXY HARDENER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		28	GLASS FIBER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		29	HDPE GRANULES	3454.5 KG

		30	LLDPE GRANULES	6468 KG
		31	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450,SIZE 65 MM DIA X 55 MM LONG)	3500 NOS
		32	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	3500 NOS
EMPTY 35 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(NET CONTENT ACCELERATOR 45 KGS, EPOXY RESIN 2455 KGS, EPOXY HARDENER 2215 KGS, GLASS FIBER 15740 KGS, HDPE GRANULES 7950 KGS, LLDPE GRANULES 15000 KGS, METAL INSERT 5000 NOS, SAFETY VALVE 5000 NOS)	5000 NOS	33	EPOXY ACCELERATOR	46.8 KG
		34	EPOXY RESIN	2553.2 KG
		35	EPOXY HARDENER	NET TO NET BASIS WITH ACCOUNTABLITY IN EXPORT
		36	GLASS FIBER	NET TO NET BASIS WITH ACCOUNTABLITY IN EXPORT
		37	HDPE GRANULES	8347.5 KG
		38	LLDPE GRANULES	15750 KG
		39	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450,SIZE	5000 NOS

			65 MM DIA X 55 MM LONG)	
		40	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	5000 NOS
EMPTY 40 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(NET CONTENT ACCELERATOR 12 KGS, EPOXY RESIN 612 KGS, EPOXY HARDENER 551 KGS, GLASS FIBER 3850 KGS, HDPE GRANULES 1740 KGS, LLDPE GRANULES 3005 KGS, METAL INSERT 1000 NOS, SAFETY VALVE 1000 NOS)	1000 NOS	41	EPOXY ACCELERATOR	12.48 KG
		42	EPOXY RESIN	636.48 KG
		43	EPOXY HARDENER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		44	GLASS FIBER	NET TO NET BASIS WITH ACCOUNTABILITY IN EXPORT
		45	HDPE GRANULES	1827 KG
		46	LLDPE GRANULES	3155.25 KG
		47	METAL INSERT (MADE OUT OF CARBON STEEL GRADE E 450,SIZE 65 MM DIA X 55 MM LONG)	1000 NOS
		48	SAFETY VALVE (FOR GAS CYLINDER MADE OUT OF BRASS)	1000 NOS

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM REVIW00004131AM26
RA File Number	03AX04000980 AM26
Licence No and Date	0311044435/03/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 2000 MT	1 MT	LLDPE GRANULES	0.999 MT
		TRI METHOXY VINYL SILANE	0.014 MT
		Di- Cumylperoxide (DCP)	0.001 MT
		ANTIOXIDANT	0.001 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.010 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001911AM26
RA File Number	34AX04000310 AM26
Licence No and Date	3411006689/07/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
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Polyflake Plastic Glitter Powder QTY: 55000 KG	1 KG	Rainbow Film	0.230 KG
		Neo Rainbow Film	0.037 KG
		Metalised Polyester Film (Thickness 20 micron to 150 micron)	0.468 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	28 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00001943AM26		
RA File Number	07AX04000485 AM26		
Licence No and Date	0711014965/08/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PE FILM(PE FILM) QTY: 1000 MT	1 MT	LDPE Granules(LDPE Granules)	0.399 MT
		LLDPE Granules(LLDPE Granules)	0.494 MT
		Exceed Metallocene Polyethylene Resin(Exceed Metallocene Polyethylene Resin)	0.158 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	29 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AMBANI ORGOCHEM LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00001979AM26
RA File Number	03AX04003269 AM24
Licence No and Date	0311045533/09/07/2025
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. Please provide details of wastage Claim in appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	30 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002077AM26
RA File Number	34AX04000348 AM26
Licence No and Date	3411006733/15/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. % Solid content in each export item.
2. COA of each export item.
3. Composition of each export item including indigenous items.
4. Complete material claimed in each step.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	31 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002075AM26
RA File Number	05AX04001320 AM26
Licence No and Date	0511033871/15/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PE COMPOUND (PX)(PE COMPOUND (PX)) QTY: 500000 KG	1 KG	LOW DENSITY POLYETHYLENE (LDPE)(LOW DENSITY POLYETHYLENE (LDPE))	1.018 KG
		DI CUMYL PEROXIDE (DCP)(DI CUMYL	0.010 KG

		PEROXIDE (DCP))	
		ANTIOXIDANT (1010)(ANTIOXIDANT (1010))	0.002 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	32 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002130AM26		
RA File Number	03AX04001765 AM26		
Licence No and Date	0311045718/17/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESS ED GRUNILES) QTY: 128571 KG	1 KG	LLDPE GRANULES (EXTRUSION GRADE)	0.389 KG
		HDPE GRANULES (EXTRUSION GRADE)	0.389 KG
		LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	0.194 KG
		Masterbatch (ITC(HS) Code 32061190, 39041929 32061900)	0.078 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	33 / NC/7/MEET/Apr/202627/1		
Case Status	Case Deferred		
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002231AM26		
RA File Number	30AX04000234 AM26		
Licence No and Date	3011007411/22/07/2025		

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. Area of export product in SQ meter.
2. Acrylic coating weight/SQ meter of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	34 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002343AM26
RA File Number	03AX04002042 AM26
Licence No and Date	0311045995/28/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. Weight of export product

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	35 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002432AM26
RA File Number	34AX04000410 AM26
Licence No and Date	3411006798/31/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. Please provide stage-wise wastage generated during the manufacturing process, along with justification for the claimed 35% wastage.
2. Please indicate the commercial value of the wastage generated.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	36 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved

Party Name	JAYANITA EXPORTS PRIVATE LTD.		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002439AM26		
RA File Number	05AX04001524 AM26		
Licence No and Date	0511034242/01/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PACKAGING BOX FOR CURTAIN RODS/ WINDOW BLINDS(MADE OF A-PET FILM CLEAR OF DIFFERENT SIZES) QTY: 100000 KG	1 KG	A-PET FILM CLEAR OF DIFFERENT SIZES	1 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	37 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002464AM26
RA File Number	03AX04002088 AM26
Licence No and Date	0311046181/02/08/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:	
1. Weight of export product	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	38 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	TULSI POLY FILM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002476AM26		
RA File Number	09AX04000444 AM26		
Licence No and Date	0911010170/04/08/2025		

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
STRETCH FILM((49102.80 KGS OF LLDPE AS NET CONTENT)) QTY: 51000 KG	1 KG	LLDPE GRANUELS(RAW MATERIALS)	1.011 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	IMEX
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002498AM26
RA File Number	07AX04000818 AM26
Licence No and Date	0711015262/04/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PP CONTAINER LINERS made of PP woven Fabrics, Net content of PP woven Fabrics 363636.36 KGS(PP CONTAINER LINERS made of PP woven Fabrics, Net content of PP woven Fabrics 363636.36 KGS) QTY: 363636 KG	1 KG	PP Woven Fabrics (PP Woven Fabrics)	1.0200 KG
PP Dunnage Air bag made of PP woven Fabrics, Net content of PP woven Fabrics 90909.09 KGS(PP Dunnage Air bag made of PP woven Fabrics, Net content of PP woven Fabrics 90909.09 KGS) QTY: 90909 KG	1 KG	PP Woven Fabrics (PP Woven Fabrics)	1.0200 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved

Party Name	PLASMIX PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002521AM26		
RA File Number	07AX04000831 AM26		
Licence No and Date	0711015274/05/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
PP CORRUGATE S SHEET(6000 NOS. CONTAINING : Polypropylene Homopolymer - the net content of the imported item is 46000 KGS of polypropylene-homopolymer)	6000 NOS	Polypropylene Granules(Polypropylene Granules)	48300 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	41 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	ECOPLAST LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002568AM26		
RA File Number	03AX04002253 AM26		
Licence No and Date	0311046360/07/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
SURFACE PROTECTION FILM QTY: 350000 KG	1 KG	LDPE GRANULES	0.4525 KG
		LLDPE GRANULES	0.3325 KG
		COLOURED MASTER BATCH	0.0525 KG
		ADHESIVE	0.2125 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002642AM26
RA File Number	04AX04000498 AM26
Licence No and Date	0411010171/12/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	Sno.	Import Item	Quantity
CoreKit CSW NR81.5-2 FullPET(CoreKit CSW NR81.5-2 FullPET)	84 NOS	1	PL200 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	1281.85 SQM
CORE MATERIAL RCO D3300(CORE MATERIAL RCO D3300)	84 NOS	2	PL105 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	825.17 SQM
CoreKit TESW NR81.5-2 FullPET(CoreKit TESW NR81.5-2 FullPET)	84 NOS	3	PL200 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2291.22 SQM
CoreKit MSW NR81.5-2 FullPET(CoreKit MSW NR81.5-2 FullPET)	84 NOS	4	PL105 35S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	1650.45 SQM
		5	PL105 50S PSC 2440x1220NDX(PET	5041.78 SQM

			Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	
CoreKit TESC SS NR81.5-2 FullPET(CoreKit TESC SS NR81.5-2 FullPET)	84 NOS	6	PL200 20S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		7	PL200 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		8	PL200 40S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	68.77 SQM
		9	PL200 50S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	275.06 SQM
CoreKit TESC PS NR81.5-2 FullPET(CoreKit TESC PS NR81.5-2 FullPET)	84 NOS	10	PL200 10S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	68.76 SQM
		11	PL200 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	206.29 SQM
		12	PL200 35S PSC 2440x1220NDX(PET	137.53 SQM

			Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	
CoreKit MSC SS NR81.5-2 FullPET(CoreKit MSC SS NR81.5-2 FullPET)	84 NOS	13	PL200 20S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		14	PL200 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		15	PL200 40S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	68.77 SQM
		16	PL200 50S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	275.06 SQM
CoreKit MSC PS NR81.5-2 FullPET(CoreKit MSC PS NR81.5-2 FullPET)	84 NOS	17	PL200 10S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	68.76 SQM
		18	PL200 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	206.29 SQM
		19	PL200 35S PSC 2440x1220NDX(PET	550.11 SQM

			Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	
CoreKit SHELL SS NR81.5-2 FullPET(CoreKit SHELL SS NR81.5-2 FullPET)	84 NOS	20	PL200 10S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	825.17 SQM
		21	PL200 20S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		22	PL200 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2200.45 SQM
		23	PL200 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	5591.89 SQM
		24	PL200 50S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	962.7 SQM
		25	PL230 30 PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	550.11 SQM
		26	PL105 10S PSC 2440x1220NDX(PET	30.26 SQM

			Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	
		27	PL105 45S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	275.06 SQM
CoreKit SHELL PS NR81.5-2 FullPET(CoreKit SHELL PS NR81.5-2 FullPET)	84 NOS	28	PL200 10S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	825.17 SQM
		29	PL200 15S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	137.53 SQM
		30	PL200 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2062.92 SQM
		31	PL200 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2613.04 SQM
		32	PL200 35S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	412.58 SQM
		33	PL105 10S PSC 2440x1220NDX(PET	45.82 SQM

			Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	
		34	PL105 30S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2750.56 SQM
		35	PL105 35S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	275.06 SQM
		36	PL150 30 PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	2200.45 SQM
		37	PL150 35 PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	275.06 SQM
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	84 NOS	38	PL105 25S PSC 2440x1220NDX(PET Sheets - Other Plates, Sheets, Film, Foil And Strip, Of Plastics - Cellular)	1375.28 SQM
Note: ALL IMPORT ITEMS - 1.10 SQ METER/SQ METER CONTENT IN EXPORT RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	43 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026

HQ File Number	HQRNORM APPLY 00002656AM26		
RA File Number	02AX04000329 AM26		
Licence No and Date	0211009301/12/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PE COMPOUND ROTOMOULDING FOAMING COMPOUND QTY: 50 MT	1 MT	LLDPE Granules	0.98 MT
		Azodicarbonamide ADC	0.015 MT
		Berium Sulphate	0.023 MT
		Zinc Stearate	0.002 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	44 / NC/7/MEET/Apr/202627/1		
Case Status	Case Approved		
Party Name	AEROLAM INSULATIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026		
HQ File Number	HQRNORM APPLY 00002708AM26		
RA File Number	08AX04000828 AM26		
Licence No and Date	0811015884/14/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
LDPE BASED MASTER BATCH CONTAINING 300 MT LDPE AND 100 MT BLOWING AGENT (AZINACARBONAMIDE) QTY: 400 MT	1 MT	LDPE GRANULES	0.7725 MT
		BLOWING AGENT (AZINACARBONAMIDE)	0.2575 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	45 / NC/7/MEET/Apr/202627/1
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Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002730AM26
RA File Number	08AX04000802 AM26
Licence No and Date	0811015889/18/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Material balance of import and export on solid content basis. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	46 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002731AM26
RA File Number	08AX04000784 AM26
Licence No and Date	0811015890/18/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Material balance of import and export on solid content basis. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	47 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	BIG BAGS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002741AM26
RA File Number	07AX04000889 AM26
Licence No and Date	0711015377/18/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:	

1. Wastage at each stage of mfg. to justify 12 % wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	48 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002750AM26
RA File Number	04AX04000503 AM26
Licence No and Date	0411010218/19/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	SNo.	Import Item	Quantity
"CoreKit CSW NR81.5-1 FullPET (Required Each 1 No 138.892 SQ.M will be required)	68 NOS	1	PL200 25S PSC 2440x1220NDX	1039.09 SQM
		2	PL105 30S PSC 2440x1220NDX	667.99 SQM
"CORE MATERIAL RCO D3300 (Required Each 1 No 8.930 SQ.M will be required)	68 NOS	3	PL200 30S PSC 2440x1220NDX	1854.80 SQM
"CoreKit TESW NR81.5-1 FullPET (Required Each 1 No 24.797 SQ.M will be required)	68 NOS	4	PL105 35S PSC 2440x1220NDX	5343.95 SQM
"CoreKit MSW NR81.5-1 FullPET (Required Each 1 No 71.443 SQ.M will be required)	68 NOS	5	PL200 15S PSC 2440x1220NDX	111.33 SQM
		6	PL200 25S PSC 2440x1220NDX	33.40 SQM
"CoreKit TESC SS NR81.5-1 FullPET (Required Each 1 No 1.935 SQ.M will be required)	68 NOS	7	PL200 10S PSC 2440x1220NDX	66.80 SQM
		8	PL200 20S PSC 2440x1220NDX	33.40 SQM

		9	PL200 25S PSC 2440x1220NDX	33.40 SQM
"CoreKit TESC PS NR81.5-1 FullPET (Required Each 1 No 1.786 SQ.M will be required)	184 NOS	10	PL200 15S PSC 2440x1220NDX	111.33 SQM
		11	PL200 25S PSC 2440x1220NDX	189.26 SQM
		12	PL200 30S PSC 2440x1220NDX	111.33 SQM
		13	PL200 40S PSC 2440x1220NDX	222.66 SQM
		14	PL200 50S PSC 2440x1220NDX	445.33 SQM
"CoreKit MSC SS NR81.5-1 FullPET (Required Each 1 No 14.437 SQ.M will be required)	68 NOS	15	PL200 10S PSC 2440x1220NDX	155.87 SQM
		16	PL200 20S PSC 2440x1220NDX	189.26 SQM
		17	PL200 25S PSC 2440x1220NDX	189.26 SQM
		18	PL200 30S PSC 2440x1220NDX	55.67 SQM
		19	PL200 35S PSC 2440x1220NDX	445.33 SQM
"CoreKit MSC PS NR81.5-1 FullPET (Required Each 1 No 13.842 SQ.M will be required)	68 NOS	20	PL200 10S PSC 2440x1220NDX	667.99 SQM
		21	PL200 20S PSC 2440x1220NDX	73.48 SQM
		22	PL200 25S PSC 2440x1220NDX	1781.32 SQM
		23	PL200 30S PSC 2440x1220NDX	4526.77 SQM

		24	PL200 50S PSC 2440x1220NDX	779.33 SQM
		25	PL230 30 PSC 2440x1220NDX	445.33 SQM
		26	PL105 10S PSC 2440x1220NDX	24.49 SQM
		27	PL105 45S PSC 2440x1220NDX	222.66 SQM
"CoreKit SHELL SS NR81.5-1 FullPET QTY:	68 NOS	28	PL200 10S PSC 2440x1220NDX	667.99 SQM
		29	PL200 15S PSC 2440x1220NDX	222.66 SQM
		30	PL200 25S PSC 2440x1220NDX	1781.32 SQM
		31	PL200 30S PSC 2440x1220NDX	2449.31 SQM
		32	PL200 35S PSC 2440x1220NDX	222.66 SQM
		33	PL105 10S PSC 2440x1220NDX	36.96 NOS
		34	PL105 30S PSC 2440x1220NDX	2040.94 SQM
		35	PL105 35S PSC 2440x1220NDX	222.66 SQM
		36	PL150 30 PSC 2440x1220NDX	1781.32 SQM
		37	PL150 35 PSC 2440x1220NDX	222.68 SQM
"CORE STRIP KIT ROOT JOINT RJ130 (Required Each 1 No 13.396 SQ.M will be required)	68 NOS	38	PL105 25S PSC 2440x1220NDX	1001.99 SQM

Note: ALL IMPORT ITEMS - 1.10 SQ METER/SQ METER CONTENT IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	STRATA GEOSYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00002764AM26
RA File Number	03AX04002517 AM26
Licence No and Date	0311046650/20/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. Composition of export product indicating nett content of each import in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	50 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003025AM26
RA File Number	04AX04000588 AM26
Licence No and Date	0411010308/03/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table. 2. Material balance with indicating wastage percentage of both imported and indigenous items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	51 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	MACRO GRANULE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003040AM26

RA File Number	03AX04002721 AM26			
Licence No and Date	0311047071/04/09/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total quantity	Unit quantity	S.No.	Import Item	Quantity
CRUMB RUBBER/GRANULES(CRUMB RUBBER/GRANULES) QTY: 9965 MT	1 MT	1	Scrap tyre*(In Baled/Multi cut/Shredded Form/rubber tyres with one cut in bead wire / used rubber tubes cut in two pieces ".)	1.12 MT
*Subject to statutory compliance for the import of used rubber tyre/ rubber tubes.				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	52 / NC/7/MEET/Apr/202627/1			
Case Status	Case Approved			
Party Name	MARKAP RESOURCES PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026			
HQ File Number	HQRNORM APPLY 00003269AM26			
RA File Number	05AX04002074 AM26			
Licence No and Date	0511035179/17/09/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total quantity	Quantity	S.No.	Import Item	Quantity
Reclaim Rubber (Reclaim Rubber)	4000 MT	1	Used Rubber Tyre Scrap* Shredded Tyre (*Subject to compliance of all statutory requirements)	4032 MT
* Subject to compliance of all statutory requirements				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	53 / NC/7/MEET/Apr/202627/1			
Case Status	Case Deferred			
Party Name	MRF LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026			

HQ File Number	HQRNORM APPLY 00003416AM26
RA File Number	04AX04000681 AM26
Licence No and Date	0411010461/24/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table. 2. Material balance with indicating wastage percentage of both imported and indigenous items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	54 / NC/7/MEET/Apr/202627/1																			
Case Status	Case Approved																			
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED																			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026																			
HQ File Number	HQRNORM APPLY 00003461AM26																			
RA File Number	03AX04003266 AM26																			
Licence No and Date	0311047702/29/09/2025																			
Norms Committee Decision:																				
The committee considered the case as per agenda and decided to ratify the norms as under: -																				
<table><tr><th>Export item and total quantity</th><th>Unit quantity</th><th>S.No.</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="3">SELF ADHESIVE FILM 160 GSM PLUS MINUS 10 PERCENT (using PE film 82 Micron) QTY: 480769 SQM</td><td rowspan="3">1 SQM</td><td>1</td><td>PE FILM PE82 MICRON NTC WHITE PLUS MINUS 10 PERCENT</td><td>1.04 SQM</td></tr><tr><td>2</td><td>GLASSINE PAPER (60 GSM +/- 10%)</td><td>1.04 SQM</td></tr><tr><td>3</td><td>ADHESIVE 55% SOLID WATER BASED</td><td>0.042 KG</td></tr></table>					Export item and total quantity	Unit quantity	S.No.	Import Item	Quantity	SELF ADHESIVE FILM 160 GSM PLUS MINUS 10 PERCENT (using PE film 82 Micron) QTY: 480769 SQM	1 SQM	1	PE FILM PE82 MICRON NTC WHITE PLUS MINUS 10 PERCENT	1.04 SQM	2	GLASSINE PAPER (60 GSM +/- 10%)	1.04 SQM	3	ADHESIVE 55% SOLID WATER BASED	0.042 KG
Export item and total quantity	Unit quantity	S.No.	Import Item	Quantity																
SELF ADHESIVE FILM 160 GSM PLUS MINUS 10 PERCENT (using PE film 82 Micron) QTY: 480769 SQM	1 SQM	1	PE FILM PE82 MICRON NTC WHITE PLUS MINUS 10 PERCENT	1.04 SQM																
		2	GLASSINE PAPER (60 GSM +/- 10%)	1.04 SQM																
		3	ADHESIVE 55% SOLID WATER BASED	0.042 KG																
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE																				

Case No.	55 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved

Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026			
HQ File Number	HQRNORM APPLY 00003466AM26			
RA File Number	03AX04003268 AM26			
Licence No and Date	0311047733/29/09/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total quantity	Unit quantity	S.No.	Import Item	Quantity
SELF ADHESIVE FILM 175 GSM PLUS MINUS 10 PERCENT (using PE film 100 Micron) QTY: 480769 SQM	1 SQM	1	PE FILM PE100 MICRON NTC WHITE PLUS MINUS 10 PERCENT	1.04 SQM
		2	GLASSINE PAPER (60 GSM +/- 10%)	1.04 SQM
		3	ADHESIVE 55% SOLID WATER BASED	0.042 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	56 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003577AM26
RA File Number	05AX04002403 AM26
Licence No and Date	0511035551/07/10/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:	
1. To give weight of all the imported and indigenous items indicating wastage percentage in 4 E table. 2. Nil wastage has been given against the raw materials which do not seem to be correct. 3. Compare the requirement with the respective SION fixed in Handbook of procedure vol. II.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	57 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ALPHA TREADS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003591AM26
RA File Number	10AX04000220 AM26
Licence No and Date	1011003481/07/10/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026: 1. To fill properly the quantity of imported items and indigenous items in 4 E table, required to manufacture 1.0 Kg of export item and also to indicate wastage percentage. 2. Specification/ size of RUBBER CRUMB POWDER and to obtain NOC from MOEF & CC to import of Crumb rubber, as per the policy. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	58 / NC/7/MEET/Apr/202627/1																
Case Status	Case Approved																
Party Name	BALKRISHNA INDUSTRIES LIMITED																
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026																
HQ File Number	HQRNORM APPLY 00003689AM26																
RA File Number	03AX04003550 AM26																
Licence No and Date	0311048105/13/10/2025																
Norms Committee Decision:																	
The committee considered the case as per agenda and decided to ratify the norms as under: -																	
<table><tr><th>Export item and total export quantity</th><th>Unit Quantity</th><th>S.No.</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="3">New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(A. Bias - Nylon) QTY: 5000000 KG</td><td rowspan="3">100 KG</td><td>1</td><td>NATURAL RUBBER-SMOKED SHEETS (RSS)</td><td>2.277 KG</td></tr><tr><td>2</td><td>NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)</td><td>26.998 KG</td></tr><tr><td>3</td><td>SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)</td><td>2.982 KG</td></tr></table>		Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity	New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(A. Bias - Nylon) QTY: 5000000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity													
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(A. Bias - Nylon) QTY: 5000000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG													
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG													
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG													

		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	4.785 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.8 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 KG
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.31 KG
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 KG
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 KG
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 KG
		14	RUBBER CHEMICAL :RETARDERS	0.087 KG
		15	ZINC OXIDE	1.788 KG
		16	STEARIC ACID	1.086 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 KG

		18	PRECIPITATED SILICA	0.002 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 KG
		20	PHENOLIC TACKIFIER RESIN	0.151 KG
		21	INSOLUBLE SULPHUR	0.128 KG
		22	PROCESSING ADDITIVES	0.606 KG
		23	HOMOGENIZING AGENT	0.004 KG
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		26	BLADDERS (quantity in Numbers)	0.014 NOS
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note(8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	59 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003694AM26
RA File Number	03AX04003546 AM26
Licence No and Date	0311048110/13/10/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines(A. Nylon, Nylon and Aramide) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.23 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.2 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CHIR) / BROMO BUTYL RUBBER (BIIR)	0.187 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 KG
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG
		12	STRANDED WIRE, ROPES AND	0.006 KG

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		26	SILANE COUPLING AGENT	0.023 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 KG
		28	PROCESSING ADDITIVES	0.465 KG
		29	HOMOGENIZING AGENT	0.09 KG
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		32	BLADDERS (Quantity in numbers)	0.014 NOS
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00003879AM26
RA File Number	04AX04000779 AM26
Licence No and Date	0411010625/22/10/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Apr/202627/1 dated 17/04/2026:

1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table.
2. Material balance with indicating wastage percentage of both imported and indigenous items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	61 / NC/7/MEET/Apr/202627/1																
Case Status	Case Approved																
Party Name	MARUTI TECHNO RUBBER PVT LTD																
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026																
HQ File Number	HQRNORM APPLY 00003941AM26																
RA File Number	05AX04002595 AM26																
Licence No and Date	0511035951/28/10/2025																
Norms Committee Decision:																	
The committee considered the case as per agenda and decided to ratify the norms as under: -																	
<table><tr><th>Export item and total export quantity</th><th>Unit Quantity</th><th>S.No.</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">Hydrophilic Swell Tape/Bar made from TPE Compound (Good Swelling Properties) QTY: 61400 KG</td><td rowspan="2">1 KG</td><td>1</td><td>TPE Compound Dry flex</td><td>0.7560 KG</td></tr><tr><td>2</td><td>Titanium Dioxide (Antioxidant) (Rutile Grade)</td><td>0.1629 KG</td></tr></table>					Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity	Hydrophilic Swell Tape/Bar made from TPE Compound (Good Swelling Properties) QTY: 61400 KG	1 KG	1	TPE Compound Dry flex	0.7560 KG	2	Titanium Dioxide (Antioxidant) (Rutile Grade)	0.1629 KG
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity													
Hydrophilic Swell Tape/Bar made from TPE Compound (Good Swelling Properties) QTY: 61400 KG	1 KG	1	TPE Compound Dry flex	0.7560 KG													
		2	Titanium Dioxide (Antioxidant) (Rutile Grade)	0.1629 KG													
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE																	

Case No.	62 / NC/7/MEET/Apr/202627/1			
Case Status	Case Approved			
Party Name	STIC ON PAPERS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026			
HQ File Number	HQRNORM APPLY 00004038AM26			
RA File Number	09AX04000818 AM26			
Licence No and Date	0911010806/03/11/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
SELF ADHESIVE FILM (130 GSM +/- 10%) (Using BOPP FILM-60 MICRONS +/- 10%-WHITE/PP FILM)	1 SQM	1	BOPP FILM-60 MICRONS +/- 10%-WHITE/PP FILM WHITE VARIOUS WIDTHS	1.04 SQM
QTY: 2500000 SQM		2	RELEASE BASE PAPER GLASSINE / GLASSINE PAPER 55 GSM +/- 15%-VARIOUS COLOURS-VARIOUS WIDTHS	1.04 SQM

		3	PLASTICIZER OIL / RUBBER PLASTICIZER	0.00396 KG
		4	Hydrocarbon Resins	0.01224 KG
		5	Thermoplastic Elastomer SIS	0.00624 KG
		6	ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE	0.00156 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00004037AM26
RA File Number	09AX04000821 AM26
Licence No and Date	0911010805/03/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
SELF ADHESIVE FILM (130 GSM +/- 10%) (Using POLYETHYLENE FILM / PE FILM - 83 MICRON +/-20%) QTY: 1000000 SQM	1 SQM	1	POLYETHYLENE FILM / PE FILM -83 MICRON +/-20% - VARIOUS WIDTHS - VARIOUS COLOURS / TRANSPARENT	1.04 SQM
		2	RELEASE BASE PAPER - GLASSINE / GLASSINE PAPER 55 GSM +/- 15% - VARIOUS COLOURS - VARIOUS WIDTHS	1.04 SQM
		3	PLASTICIZER OIL / RUBBER PLASTICIZER	0.00396 KG
		4	Hydrocarbon Resins	0.01224 KG
		5	Thermoplastic Elastomer SIS	0.00624 KG

		6	ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE	0.00156 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	64 / NC/7/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202627/ 1 and 17/04/2026
HQ File Number	HQRNORM APPLY 00004032AM26
RA File Number	09AX04000820 AM26
Licence No and Date	0911010799/03/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
SELF ADHESIVE FILM (145 GSM +/- 10%) (Using POLYPROPYLENE FILM-80 MICRONS +/-15%) QTY: 1000000 SQM	1 SQM	1	POLYPROPYLENE FILM-80 MICRONS +/-15% - VARIOUS COLOURS / TRANSPARENT - VARIOUS WIDTHS	1.04 SQM
		2	RELEASE BASE PAPER GLASSINE / GLASSINE PAPER 55 GSM +/- 15% - VARIOUS COLOURS - VARIOUS WIDTHS	1.04 SQM
		3	PLASTICIZER OIL / RUBBER PLASTICIZER	0.00396 KG
		4	Hydrocarbon Resins	0.01224 KG
		5	Thermoplastic Elastomer SIS	0.00624 KG
		6	ROSIN ESTER RESIN / KOMOTAC RESIN / DERTOLINE	0.00156 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.